

## RAJYA SABHA

Monday, the 21st August 1995/30th Sravana  
1917 (Saka)

The House met at Eleven of the Clock. The  
Deputy Chairman in the Chair.

### WRITTEN ANSWERS TO QUESTIONS

#### News-Item Regarding International Business Transactions

@\*241. SHRI KRISHNA KUMAR BIRLA:  
SHRI GHUFRAN AZAM:

Will the Minister of COMMERCE be  
pleased to state:

(a) whether Government's attention has been  
drawn to the news-item captioned "India among  
the most corrupt Nations: Report" as reported  
in the 'Pioneer', dated 16th July 1995;

(b) if so whether according to the survey  
conducted by "Transparency International" it  
has been revealed that there is corruption in  
the International business transactions;

(c) if so, what are the details thereof; and

(d) what is Government's reaction thereto?

THE MINISTER OF STATE OF THE  
MINISTRY OF COMMERCE (SHRI P.  
CHIDAMBARAM) (a) Yes, Sir.

(b) to (d) Transparency International (TI) is  
reported to be a Berlin based Non-  
Governmental Organisation (NGO). TI has  
released a so-called '1995 TI Corruption Index'  
which is reported to be an assessment  
undertaken for TI by a German economist in  
which seven existing surveys of international  
business interests and financial journalists have  
been analysed and collated.

The index released by TI does not reveal  
the background of agencies which carried out  
the survey, the methodology adopted for the  
survey or the credentials of the business  
interests and financial journalists who were  
surveyed. The credentials of the economist who

is reported to have collated these surveys as  
also the credentials of TI have not been  
revealed. The index is not based on any specific  
cases or empirical data but seems to be based  
on perceptions of some business interests,  
details of which are not available. As such the  
report does not merit any specific reaction.

#### Allocation of Essential Commodities to Uttar Pradesh

\*242. SHRI MOHAMMED AFZAL *alias*  
MEEM AFZAL: Will the Minister of CIVIL  
SUPPLIES, CONSUMER AFFAIRS AND  
PUBLIC DISTRIBUTION be pleased to state:

(a) whether the essential commodities  
allocated to Uttar Pradesh are as per its  
requirements; and

(b) if not, what are the reasons thereof?

THE MINISTER OF CIVIL SUPPLIES,  
CONSUMER AFFAIRS AND PUBLIC  
DISTRIBUTION (SHRI BUTA SINGH): (a)  
and (b) The allocation and off-take of rice,  
wheat, levy sugar and Superior Kerosene Oil  
for the Public Distribution System (PDS) in  
Uttar Pradesh during 1994-95 were as follows:-

Commodity	1994-95	
	Allocation (in '000 MTs)	Offtake
Wheat	1185.60	203.20
Rice	549.60	197.20
Sugar*	652.49	
Superior Kerosene Oil	1014.65	927.78

(\*Offtake of sugar is assumed to be 100%)

2. Bulk allocation of key essential  
commodities for the PDS is made to States/UTs  
by the Central Government taking into account  
availability of stocks in the Central Pool;  
demands received from the State/UTs, *inter se*  
requirements of States/UTs, pattern of  
consumption in the past and seasonal factors.  
Allocation of commodities for the PDS is  
supplemental in nature and is not meant to meet  
the total requirements of any State/UT.